

DIVISION BENCH

O-123

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/180(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2021, 10:30 A.M

Name of the Company	M/S. SUL STEEL PRIVATE LIMITED Vs. M/S. MCNALLY BHARAT ENGINEERING CO. LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

For Operational Creditor

Mr. Rajeev Kumar Jain, Advocate
Mr Abhirup Chakraborty, Advocate
Mr. Ayush Jain, Advocote

For the Corporate Debtor

Mr. Somdutta Bhattacharyya, Advocate
Ms. Kiran Sharma, Advocate

ORDER

Mr. Rajeev Kumar Jain along with Mr. Abhirup Chakraborty and Mr. Ayush Jain, Ld. Counsel for the Operational Creditor present. Mr. Somdutta Bhattacharyya along with Ms. Kiran Sharma, Ld. Counsel for the Corporate Debtor present.

One last opportunity is given to the Corporate Debtor filed reply in the matter within a period of three weeks from today.

Both sides is hereby directed to complete the e-filing process and ensure their defect free status. List the matter on 15.09.2021.

Harish Chander Suri
Member (Technical)

Rajasekhar V.K.
Member (Judicial)